	<u> </u>	claration	of Assec	s and Liabii	Itles	
	No.				Year 200	21
	I, Raxi Kan	nt	, son/o	daughter/wife o	or Birendra	propad
aged	32	years,	belonging t			******
servi	ice and presently v	vorking as .	.Assistant	- Constaker	BihanV	idhan Sabh
give	herein below the d	letails of the	assets (imr	novable, mova	ble, bank balar	nce, etc.) of
	elf, my spouse and		17			
A.						
	(Assets in joint r			nt of joint own	ership will also	have to be
giver						
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
		The second secon	The second secon		DATE FILE	
(i)	Cash	1 lakh			Name	Etc. Name

	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	(i)	Cash	1 lakh				
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	slakhs				
	(iii)	Bonds, Debentures and Shares in companies		Page 400. Strong decommend			
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
	(v)	Motor Vehicles (details of make, etc.)	motorcycle BROIE J4371				
	(vi)	Jewellery (give details of weight and value)	50 gram gold. (2.5 (akh)				
	(vii)	Other assets, such as values of claims / interests			MADE CHARGE		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Zno (2019-20) PAN-BJRPK60578	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. Personal Detail

c. <u>Fersonal D</u>	ecan	
GPF/CPF/PRAN No.	:	11010424.3496
Gender	:-	M (M/F)
Date of Birth	180 - 150 m	08/03/1989 (DD/MM/YYY)
Class/Group	:-	C (A/B/C)
Cadre	;-	CARETAKER
Home District	;-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
I hereby knowledge and b		e that the above details are true to the best of my
i de la sais. Haj titu		Signature Pour Hart
		Name of Employee: Royl Kant
Place: Potna		Designation: ASSISTANT CONTEREN
Date: 2/02/20	21	Department: Caretakes Section.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.